

NATIONAL COMPANY LAW TRIBUNAL
COURT-III

CP-71/14/ND/2017

IN THE MATTER OF:

M/s. Rockland Hospitals Ltd. .. PETITIONER

SECTION :
Under Section 252

Order delivered on 09.11.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -
For the IT Department : -

ORDER

None appears for the petitioner. Post the matter on 06.12.2017 for the appearance of the petitioner, failing which, the matter will be dismissed for non-prosecution.

List on 06.12.2017.

Surjit
09.11.2017

—Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)